

JUDGMENTS FOR THE MONTH OF APRIL, 2016

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	WP(C) 2204/2010	NORTH EAST INDIA PETROLEUM DEALERS ASSOCIATION & 2 ORS. VS THE UNION OF INDIA & ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
2	1 st	WP(C) 485/2011	PRADIP KUMAR SARMA VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
3	1 st	Arb.A. 21/2012	N H P C LTD & 2 ORS VS M/S ORIENTAL ENGINEER & ANR	Other First Appeals	THE HON'BLE MR. JUSTICE SUMAN SHYAM
4	1 st	WP(C) 1889/2012	BISHNU PRASAD BORA VS THE STATE OF ASSAM AND ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
5	1 st	PIL 60/2014	RAJEEB KALITA VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	1 st	PIL 77/2014	MRS. NEIKHOL HAOLAI @ NEIKHOL CHANGSAN VS THE UNION OF INDIA & 8 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
7	1 st	WP(C) 6180/2014	SHYAM BABU GOALA VS THE STATE OF ASSAM AND 5 ORS	Appointment on compassionate ground on Educational Matter with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
8	1 st	CRL.A(J) 74/2015	MANIK MEDHI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI
9	1 st	WA 328/2015	DR (MRS) JAYASHREE NATH VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
10	1 st	I.A. 1305/2016	PEMA KHANDU & 13 ORS VS THE SPEAKER & 4 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE T. VAIPHEI HON'BLE MR. JUSTICE UJJAL BHUYAN
11	1 st	WA 71/2016	SAYED ASGAR ALI AHMED VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

12	4 th	WP(C) 4085/2013	SMTI NAMITA RABHA VS THE GAUHATI HIGH COURT & 14 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
13	4 th	WP(C) 4644/2013	ANIL KUMAR SINGHA & 2 ORS VS THE GAUHATI HIGH COURT & 18 ORS	Promotion with respect to State Govt Employees	HON'BLE MR. JUSTICE N. CHAUDHURY
14	4 th	WA 227/2015	SWAPNA BANIA DAS VS BISHNU PRATIM BORAH & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
15	4 th	WA 360/2015	UNITED BANK OF INDIA VS SHYMA PRASAD BHATTACHARJEE	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
16	4 th	PIL 23/2016	ABDUR ROHIM JODDAR & 10 ORS VS THE STATE OF ASSAM AND 2 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
17	4 th	PIL 31/2016	SENTU RANJAN DEB VS THE STATE OF ASSAM AND 7 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
18	4 th	WA 91/2016	SMTI ANJANA DAS VS THE STATE OF ASSAM AND 4 ORS REPRESENTED BY THE COMMISSIONER & SECY. TO THE	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
19	4 th	WA 92/2016	SRI RADHA MADHAV SINHA VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
20	4 th	WA 105/2016	M/S BHUBANESWARI TRADE SYNDICATE & ANR VS THE STATE OF ASSAM & 8 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
21	5 th	MC 1315/2015	THE STATE OF ASSAM & 3 ORS VS RANJIT CH. TALUKDAR & ANR		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
22	6 th	MC 53/2015	OIL AND NATURAL GAS CORPORATION LTD. & 4 ORS VS SHRI ATUL CHANDRA BARUAH		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
23	6 th	WA 371/2015	SULMA KHATUN BARBHUIYA VS THE STATE OF ASSAM & 12 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
24	6 th	Mat.App. 9/2016	MANIK BORKAKOTY VS SMTI. DIPTI GOGOI (BORKAKOTY)	Family Court Appeals	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
25	6 th	WA 110/2016	CAPTAIN VED BARUA VS SHRI BIKROM SINGHA LAHKAR & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE AJIT SINGH, THE CHIEF JUSTICE HON'BLE MR. JUSTICE SUMAN SHYAM
26	7 th	MACApp. 254/2010	SMTI GOLAP LATA GOSWAMI VS AJIT DEKA & ORS	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE SUMAN SHYAM

27	7 th	MC 2833/2014	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 3 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
28	7 th	MC 2834/2014	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 3 ORS		HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
29	7 th	MC 2835/2014	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 3 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
30	7 th	MC 2838/2014	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 3 ORS		HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
31	7 th	Co.App. 2/2015	CALCOM CEMENT INDIA LIMITED & ANR VS BINOD KUMAR BAWRI & 37 ORS	Appeals under the Companies Act, 1956	THE HON'BLE MR. JUSTICE SUMAN SHYAM
32	7 th	CRP 409/2015	CALCOM CEMENT INDIA LIMITED & ANR. VS BINOD KUMAR BAWRI & 37 ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE SUMAN SHYAM
33	7 th	MC 1019/2015	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 4 ORS		HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
34	7 th	MC 1021/2015	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 4 ORS		HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
35	7 th	MC 1022/2015	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 3 ORS		HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
36	7 th	MC 1041/2015	M/S. PATEL BROTHERS VS THE STATE OF ASSAM AND 3 ORS.		HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
37	8 th	WA 53/2016	ALL ASSAM BONDERS & MANUFACTURES ASSOCIATION & ANR VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
38	18 th	CrI.A. 192/2007	MD. JIL HAQUE VS THE STATE OF ASSAM	Review Applications In Civil Rule	HON'BLE MR. JUSTICE A.K. GOSWAMI
39	18 th	WA 67/2015	SRI ARABINDA BARMAN & 25 ORS VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE THE HON'BLE MR. JUSTICE SUMAN SHYAM
40	18 th	WA 114/2016	SRI BIMAL CHETIA VS SHRI BIJOY CHANDRA BORAH & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
41	18 th	WP(C) 2385/2016	BHARAT SANCHAR NIGAM LIMITED VS RAJEN RAJKHOWA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM

				Bodies and Universities and Institutions	
42	19 th	CRP 329/2000	ON THE DEAT OF RAJMANGAL DUBEY HIS LEGAL HEIRS SMT. SARASWATI DEVI & ORS VS ON THE DEATH OF MAYA SHANKAR BHARATI HIS LEGAL HEIRS SMT. KALAWATI DEVI (WIFE) & ORS	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE N. CHAUDHURY
43	19 th	RSA 152/2004	PRABHULAL SHARMA AND ORS VS SARASWATI DEVI AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
44	19 th	WP(C) 2830/2007	POLYCON INDUSTRIES PVT. LTD. VS THE UNION OF INDIA & ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE HRISHIKESH ROY
45	19 th	WA 96/2008	COKE UDYOG PRATIRODH SAMITTEE & ORS VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE SUMAN SHYAM
46	19 th	WP(C) 5729/2009	MANIK UDDIN & 5 ORS VS THE STATE OF ASSAM AND ORS	Settlement of land	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
47	19 th	CrI.A. 95/2011	GAJEN DAS @ DANGER DAS AND 2 ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
48	19 th	MACApp. 164/2012	RAJA GHOSH VS BUDRI BASUMATARY & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	19 th	WA 410/2013	MAHESH SINGH VS UNION OF INDIA & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	19 th	Review.Pet. 74/2015	MANESWAR KALITA VS THE STATE OF ASSAM & 5 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE UJJAL BHUYAN
51	19 th	WA 362/2015	GAUHATI UNIVERSITY & 3 ORS VS DR.TARINI PATHAK	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR JUSTICE T VAIPHEI THE HON'BLE MR JUSTICE MANOJIT BHUYAN
52	20 th	CrI.A. 162/2009	MD ABDUL MATIN PRADHANI & 2 ORS. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A. K. GOSWAMI
53	20 th	WA 81/2011	M/S DHARAMPAL SATYAPAL LTD. VS THE UNION OF INDIA & ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MR. JUSICE M.R. PATHAK
54	20 th	WP(C) 1551/2011	TAPAN KR. SARMA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
55	20 th	CRP 100/2015	UMESH DEKA VS ASSAM STATE TRANSPORT CORPORATION & ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY

56	20 th	I.A. 1392/2016	M/S L.P. AUTOMOTIVE CORPORATION VS THE STATE OF ASSAM AND 11 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	21 st	CRP 342/2008	ON THE DEATH OF NOPATRAI KHEMKA HIS LEGAL HERIS :- LSUSHILA DEVI KHEMKA (WIFE) VS SABITRI DEVI KEJRIWAL & ANR	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
58	21 st	MFA 41/2009	GENERAL MANAGER (N F RAILWAY) VS M/S SUNRISE TRADERS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	21 st	WP(C) 152/2010	MRS ARCHANA BARUA & 6 ORS VS THE STATE OF ASSAM AND ORS	Orders passed by the Assam Board of Revenue in appeal	HON'BLE MR. JUSTICE HRISHIKESH ROY
60	21 st	WP(C) 849/2010	SATYA NARAYAN GUPTA & ANR. VS THE ASSAM BOARD OF REVENUE & ORS.	Orders passed by the Assam Board of Revenue in appeal	THE HON'BLE MR JUSTICE HRISHIKESH ROY
61	21 st	CRL.A(J) 58/2012	PRABHU SAHAI BARLA VS STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
62	21 st	MFA 27/2015	THE NATIONAL INSURANCE COMPANY LIMITED VS MD FUL MAMUD SK & 2 ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE MANOJIT BHUYAN
63	25 th	CRP 230/2007	SRI DILIP KUMAR RAY & ANR VS SMTI GITA RAY & ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE MANOJIT BHUYAN
64	25 th	Crl.A. 213/2015	ABDUL MALEQUE SIKDER VS THE STATE OF ASSAM & 2 ORS.	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE A. K. GOSWAMI
65	26 th	CRP 25/2009	JUGOL KISHORE JOSHI VS BABULAL KUCHERIA & ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
66	26 th	CRL.A(J) 6/2012	AKON GOGOI @ TARUN GOGOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A. K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
67	26 th	WP(C) 2145/2016	DR. SANTONA THAKURIA VS THE STATE OF ASSAM AND 3 ORS	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
68	27 th	CRP 326/2014	MD. ALTAF HUSSAIN BARBHUIYA VS MD. ABDUL SATTAR LASKAR & 5 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
69	27 th	CRP 380/2014	M/S SHRIRAM TRANSPORT FINANCE COMPANY & 3 ORS VS SMTI RUMA SAHA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
70	27 th	Crl.Pet. 688/2015	MD. SANOWAR KHAN VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

71	27 th	<u>CrI.Pet. 699/2015</u>	JYOSNA BEGUM, @ JUSNA BEGUM VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
72	28 th	<u>CRP 84/2011</u>	SMT. DHANESWARI & ANR. VS DAMBARUDHAR BARUAH	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
73	28 th	<u>WP(C) 61/2011</u>	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE & 2 ORS VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE A. K. GOSWAMI
74	29 th	<u>CrI.A. 22/2008</u>	SUBHASH SHAH VS THE UNION OF INDIA	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN